

Small Scale Industries

4040. Shri Tangamani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether specific amounts have been allotted for the development of small scale industries for the year 1961-62;

(b) if so, how much; and

(c) what is the share of Madras State?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A sum of Rs. 410 lakhs as loans and Rs. 150 lakhs as grants has been provided in the Central Budget for 1961-62 for assistance to the States for fostering Small Scale Industries.

(c) State-wise allotment of Central assistance has not yet been settled.

Co-operative Educational Film

4041. Shri Tangamani: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a Cooperative Educational film was taken in 1960 in Conjeevaram in Madras State for propagation of co-operatives in handloom in particular;

(b) if so, whether it has been released; and

(c) if not, the reasons for the same?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) Not yet.

(c) Some more shooting is necessary to complete the film.

Industrial Estates

4042. Shri Tangamani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Industrial Estates already established will get additional assistance during the current year; and

(b) if so, nature and details of the same?

The Minister of Industry (Shri Manubhai Shah): (a) For approved Industrial Estates, which have not been completed by the end of Second Plan period, additional assistance would be provided in the current year.

(b) A provision of Rs. 400 lakhs has been made as loans in the Central Budget for 1961-62 for providing assistance for these industrial estates as well as for new ones.

Circulation of Newspapers and Periodicals

4043. Shri Ajit Singh Sarhadi: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the verification about the circulation of a newspaper or periodical for the purpose of advertisement is made in the certificate of a chartered accountant;

(b) if so, whether any spot enquiries are made about the circulation from the Post Offices of despatch by any officer; and

(c) if so, of what rank is such enquiry officer?

The Minister of Information and Broadcasting (Dr. Keskar): (a) For purposes of advertising, newspapers are required to produce a certificate of audit circulation either by the ABC or a Chartered Accountant and, failing this, a certificate of postal despatches signed by an officer of the Postal Department.

Generally, the work of checking circulation figures is undertaken by the Office of Registrar of Newspapers. That office also undertakes spot checking with the help of a special officer from the Comptroller and Auditor General's office. The Director of Advertising makes a check of circulation figures in consultation with the Registrar.